

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

CORAM: SHRI SATYA RANJAN PRASAD                      TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (TECHNICAL)                      HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/41/KOB/2023
SECTION	SEC 121(b) & 123 (1) IBC
NAME OF PARTIES	THE KERALA STATE CO OPERATIVE BANK LTD V/S K SIVADAS.
PETITIONERS ADVOCATE/ PROFESSIONAL	INDIA LAW
RESPONDENTS ADVOCATE/ PROFESSIONAL	

Office  
Notes

17 Nov 2023

**ORDER**

**CP(IBC)/41/KOB/2023**

Learned counsel, Ms. Reetha appears on behalf of the petitioner herein through virtual mode.

In terms of the order of this Tribunal dated, 08/11/2023 valid AFA of IRP has been filed by the applicant on 08.11.2023.

List this matter before the regular bench on **24/11/2023**.

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**SD /-**

**JUSTICE T KRISHNA VALLI  
MEMBER (JUDICIAL)**